## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3343 ANSWERED ON:25.04.2012 STAY IN FIVE STAR HOTEL Patasani Dr. (Prof.) Prasanna Kumar

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether all the crew members of Air India and its subsidiaries are entitled for stay in five star hotels while on duty in India and abroad;
- (b) if so, the rules laid down in this regard;
- (c) whether Air India and its subsidiaries have their guest houses in India and abroad;
- (d) if so, the details thereof; State-wise and country-wise; and
- (e) the reasons for allowing its staff to stay in hotels despite its guest houses?

## **Answer**

## MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b): All the crew members of Air India and its subsidiaries are entitled for stay in four star hotels and above while on duty in India and Abroad. In respect of Pilots, it is as per the Agreement with the Management. As regards Cabin Crew, the same is based on examination and recommendation made by a Committee of senior executives and subsequent approval.
- (c) to (e): Air India has a guest house in New Delhi as also in the Staff Housing Colony at Delhi and Mumbai. However, the number of rooms are not sufficient to accommodate crew of even a single flight. The guest house in Delhi consisting of 4 rooms is meant for the senior executives.